

Dr. Katju: I cannot answer off-hand. I would refer the hon. Member to the Arms Act.

Mr. Speaker: Yes; Shri Sarangadhar Das.

Shri Sarangadhar Das: The question has been asked about the relatives of princes.

YOUTH AND LABOUR SERVICE CAMPS

*619. **Shri Nanadas:** Will the Minister of Education be pleased to refer to the reply to starred question No. 1020 asked on the 4th September, 1953 and state:

(a) the amount spent so far for youth camps and labour service camps;

(b) how it was spent; and

(c) the organisation through which it was spent?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Rs. 45,289/10/-.

(b) It was spent on Railway fare, messing charges of the trainees and the lecturers and other miscellaneous camp expenses.

(c) Through (i) Education Ministry, (ii) one State Government and (iii) one private agency.

Shri Nanadas: May I know whether the amount will be spent by the State Governments or by the Central Government directly?

Shri K. D. Malaviya: The amount has been given to one State Government, West Bengal, on condition that they will spend an equal amount.

Shri N. M. Lingam: May I know how far the work of these camps has been integrated with the work done in the community projects and National extension services?

Shri K. D. Malaviya: It has been considered that a period of experimentation and preparation should lapse before this work could be integrated with the other work going on

under the Community Project programme.

Shrinati A. Kale: May I know whether there are any such camps for girls also?

Shri K. D. Malaviya: Yes, Sir. The activities with regard to girls are also included in these schemes.

Shri Punnoose: May I know.....

Mr. Speaker: Order, order. The hon. Member should not begin before the answer is completed.

Shri K. D. Malaviya: The activities with regard to girls' camps are also included in the scheme.

Shri Punnoose: May I know the number of persons who have taken part in these camps?

Shri K. D. Malaviya: I have not got the numbers here.

MEDICAL CARE OF NAVAL PERSONNEL

*620. **Shri Nanadas:** Will the Minister of Defence be pleased to state whether there is any qualified doctor in each and every ship to look after the health of the persons on board the ship and to examine and certify the food supplied every day?

The Minister of Defence Organisation (Shri Tyagi): Proper medical aid is provided on every Ship whether in dock or on ocean to look after the health of the Naval personnel afloat. Ships operating singly with a complement of over 100 are provided with a medical officer but Squadrons of, say, Destroyers have one or more medical officers for a group of Ships.

Shri Nanadas: May I know how many ships have got qualified doctors?

Shri Tyagi: I am sorry, I have not got the information here.

Shri Nanadas: Is it not a fact that mutton and other perishables will be kept in cold storage for a long time and there is nobody to certify whether that material is fit for human consumption?